

DIVISION BENCH  
COURT - I

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/161(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS RAAHI TRADING PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

**ORDER**

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **07/08/2024**.

**Satyajit Roy  
(Court Officer)**